

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 656
TO BE ANSWERED ON 06th FEBRUARY, 2017

EXPORT OF CURRY LEAVES

656. SHRI S.R. VIJAYAKUMAR:
DR. SUNIL BALIRAM GAIKWAD:
SHRI T. RADHAKRISHNAN:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
KUNWAR HARIBANSH SINGH:
SHRI GAJANAN KIRTIKAR:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the total quantity and value of curry leaves exported from India during the last three years, country-wise;
- whether the European Union(EU) has banned the import of curry leaves from India due to multiple pesticide residue found in the curry leave consignments;
- if so, the details thereof along with the details of such items of other countries banned by India due to pesticide residue, country-wise;
- whether India is likely to resume export of curry leaves to EU after a gap of three years and if so, the details thereof along with the measures taken by the Government to resolve the matter with the EU; and
- the steps taken/being taken by the Government to boost the export of vegetables including curry leaves after strict checking including lab tests and Agmark certification?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a): The total quantity and value of curry leaves exported from India during last three years are given below:

Year	Quantity (in Metric Tonne)	Value (Rs in lakh)
2013-14	686.12	408.16
2014-15	205.97	119.69
2015-16	412.58	260.57

The country-wise export details for the last 3 years are given in Annexure.

(b)&(c): No, Madam.

(d): Not applicable.

(e): To increase the export of vegetables including curry leaves, the following measures have been taken:

- (i) Spices Board has brought dried curry leaf under mandatory sampling and testing for the pesticides before exporting to European Union (EU) countries.
- (ii) 39 laboratories for testing of fruits and vegetables for export have been recognized and export standards for 51 fruits and vegetables have been developed and notified under Agricultural Produce (Grading and Marking) (AGMARK) Act, 1937.
- (iii) Agricultural and Processed Food Products Export Development Authority (APEDA) provides financial assistance to exporters of fruits and vegetables for implementing Good Agricultural Practices (GAP) to assure the safety of produce.
- (iv) APEDA provides financial assistance to the registered exporters of agricultural produce including fruits and vegetables for infrastructure development, market development, etc.

Annexure

Major Country-wise export of curry leaves from India (Qty in M.T; Value in Rs.lakhs)						
2013-14		2014-15(P)		2015-16(Est)		
Country	QTY	VALUE	QTY	VALUE	QTY	VALUE
OMAN	375.86	204.26	155.25	87.35	319.41	173.75
MALAYSIA	10.39	9.57	3.83	2.16	28.89	22.45
U.K	1.00	1.49	0.09	0.16	20.64	21.27
SAUDI ARABIA	272.51	160.30	42.09	24.30	12.03	7.47
SOUTH AFRICA	1.79	1.91	1.00	1.21	4.97	7.46
CANADA	2.66	2.21	0.93	0.72	6.95	6.11
U.S.A	5.52	10.15	0.86	2.06	3.88	5.95
JAPAN	0.88	2.14			5.41	4.89
GERMANY			1.00	0.68	2.09	2.39
NETHERLANDS	0.31	0.23			2.00	1.86
AUSTRALIA	1.30	1.70	0.20	0.22	1.21	1.33
KUWAIT	4.28	2.26			0.05	0.93
NEW ZEALAND	0.04	0.08	0.05	0.06	0.39	0.87
U.A.E	0.35	0.60	0.12	0.17	1.25	0.83
SINGAPORE	0.35	0.56	0.04	0.08	0.71	0.67
QATAR	2.04	1.03	0.21	0.12	0.97	0.64
RUSSIA	1.08	2.42			0.60	0.63
SWITZERLAND	0.45	0.27			0.58	0.38
GREECE			0.26	0.27	0.20	0.30
HONGKONG	0.11	0.05			0.09	0.10
TAIWAN	0.30	0.16			0.04	0.09
MAURITIUS					0.09	0.06

PHILLIPINES	0.01	0.02			0.06	0.05
GAMBIA					0.02	0.03
POLAND					0.01	0.03
PORTUGAL					0.02	0.02
CZECH REPUBLIC					0.01	0.02
MALDIVES	0.02	0.02			0.03	0.01
BAHARAIN	0.25	0.12			0.01	0.00
REUNION					0.01	0.00
BELGIUM	4.62	6.61	0.05	0.14		
TOTAL(INCL.OTHERS)	686.12	408.16	205.97	119.69	412.58	260.57

(P) : Provisional

(Est): Estimate

Source : DGCI&S Kolkata/Exporters' Returns/DLE from Customs